

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 181/GT/2019

Subject : Petition for approval of tariff of Gadarwara Super Thermal Power Station (2x800 MW) for the period from anticipated date of commercial operation of Unit-I (i.e., 30.4.2019 to 31.3.2024).

Petitioner : NTPC Ltd.

Respondents : MPPMCL and 4 ors.

Date of Hearing : **8.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present: Shri Venkatesh, Advocate, NTPC
Shri Nikunj Bhardwaj, Advocate, NTPC
Shri Ravi Sharma, Advocate, MPPMCL

Record of Proceedings

Since the order in Petition (which was reserved on 6.2.2024) could not be issued prior to one Member, who formed part of the Coram, demitting office, the matter was re-listed for hearing.

2. During the hearing, the learned counsels appearing for the Petitioner and the Respondent MPPMCL submitted that since the pleadings and arguments have been completed, the Commission may reserve its order in the Petition.
3. Accordingly, the Commission, reserved its order in the matter. The parties are at liberty to file their written submissions (not exceeding two pages), if any, by **26.11.2024**.
4. Subject to the above, the order in the Petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

